

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO – 96*
ANSWERED ON - 10/02/2021

AGE RELAXATION UNDER EWS QUOTA

96 #. SHRI VIVEK THAKUR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is a provision for age relaxation in Government jobs and education under EWS quota for the economically weaker sections of the general category;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has any such provision under its consideration?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

- (a) to (c) A statement is laid on the Table of the House.

Statement in answer to parts (a) to (c) of the Rajya Sabha Starred Question No.96 for 10.2.2021 by Shri Vivek Thakur regarding Age Relaxation under EWS quota.

(a) & (b) No Sir. The rules framed by the Government regarding reservation to EWS do not provide for Age Relaxation.

(c) No Sir.
